### NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **21.03.2025** (FRIDAY)
CHENNAI BENCH **(HYBRID MODE)**10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

| S.No. | Case No.   | Name of the Parties   | <b>Counsel for Appellants</b>          | Counsel for<br>Respondents           |
|-------|--|---|--|--------------------------------------|
| 1.    | Comp App (AT) (CH) (Ins) No. 160/2025  | Bhagirathi Infrapower<br>Projects Pvt. Ltd.<br>Vs<br>Ramky Infrastructure<br>Ltd.   | Mr. Honey Satpal                       |                                      |
| 2.    | Comp App (AT) (CH)<br>(Ins) No. 168/2025<br>For Direction<br>IA No. 454/2025               | AM Ganesh<br>Vs<br>CA Mahalingam Suresh<br>Kumar<br>Liquidator of Ganga<br>Foundations Pvt. Ltd.                              | Mr.K Pawan Jhabakh                     | Mr.AG Sathyanarayana<br>For Caveator |
| 3.    | Comp App (AT) (CH)<br>(Ins) No. 169/2025<br>For Direction<br>IA No. 455/2025               | AM Ganesh<br>Vs<br>CA Mahalingam Suresh<br>Kumar<br>Liquidator of Ganga<br>Foundations Pvt. Ltd.                              | Mr.K Pawan Jhabakh                     | Mr.AG Sathyanarayana<br>For Caveator |
| 4.    | Comp App (AT) (CH)<br>(Ins) No. 117/2025<br>For Delay in refiling<br>IA No. 324 & 437/2025 | D Srinivasa Rao<br>Personal Guarantor of<br>Priyaranjani Fibres Ltd.<br>Vs<br>Stressed Assets<br>Stabilisation Fund &<br>Anr. | Mr. D Srinivasa Rao<br>Party-in-person |                                      |
| 5.    | Comp App (AT) (CH) (Ins) No. 129/2025  | State Bank of India<br>SAMB Chennai<br>Vs<br>NK Pothiraaj   | Mr. ML Ganesh                          |                                      |

#### **Defective Cases**

| S.No. | Case No.                              | Name of the Parties  | <b>Counsel for Appellants</b> | Counsel for<br>Respondents |
|-------|---------------------------------------|--|-------------------------------|----------------------------|
| 6.    | Comp App (AT) (CH) (Ins) No. 161/2025 | Mata Energy Ltd.<br>Consortium of Varma<br>Steels Pvt. Ltd & AVP | Ms. Mummaneni<br>Vazra Laxmi  |                            |
|       | (With defects)                        | Varma Vs CA B Nagabhushan RP of Mata Energy Ltd. & 2 Ors.        |                               |                            |

| 7.  | Comp App (AT) (CH) (Ins) No. 162/2025 Delay in refiling IA No. 445/2025 For Condone Delay IA No. 446/2025 For Exemption IA No. 447/2025 (With defects) | Goms E<br>Vs<br>Govindarajula Venkata<br>Narasimha Rao<br>Liquidator of Call<br>Express Constructions<br>(India) Pvt. Ltd.& 5 Ors.   | Mr. Praveen D              |  |
|-----|--|--|----------------------------|--|
| 8.  | Comp App (AT) (CH) (Ins) No. 163/2025 For Stay IA No. 448/2025  (With defects)   | Sailesh Kumar<br>Sriramulu<br>Suspended Director of<br>Fortuna Buildcon Pvt.<br>Ltd. & Anr.<br>Vs<br>Shivadutt Bannanje<br>RP, Fortuna Buildcon<br>(India) Pvt. Ltd.& 4 Ors. | Ms. Pooja Saraswat<br>Ojha |  |
| 9.  | Comp App (AT) (CH) (Ins) No. 167/2025 (With defects)   | S. Sailesh Kumar<br>Sriramulu<br>Suspended Director of<br>Fortuna Buildcon Pvt.<br>Ltd. & Anr.<br>Vs<br>Shivadutt Bannanje<br>RP of Fortuna Buildcon<br>Pvt. Ltd. & 3 Ors.   | Ms. Pooja Saraswat<br>Ojha |  |
| 10. | Comp App (AT) (CH)<br>(Ins) No. 165/2025<br>For Stay<br>IA No. 450/2025<br>(With defects)  | G.V. Marry<br>Vs<br>Union Bank of India &<br>2 Ors.  | Mr. ML Joseph              |  |

### For Orders/Clarification

| S.No. | Case No.  | Name of the Parties  | Counsel for Appellants | Counsel for<br>Respondents |
|-------|---|--|------------------------|----------------------------|
| 11.   | Comp App (AT) (CH)<br>(Ins) No. 127/2025<br>For Stay<br>IA No. 342/2025   | Bulktrans Logistics Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP of Fossil Logistics Pvt. Ltd.   | Ms. Alpa Jain, PCS     | Mr. T Ravichandran         |
| 12.   | Comp App (AT) (CH) (Ins) No. 278/2023<br>To Dispense with IA No. 852/2023<br>For Stay<br>IA No. 149/2025  | The Recovery Officer,<br>Employees' Provident<br>Fund Organization<br>Vs<br>G Gunasekaran,<br>Liquidator of Sapphire<br>Spinners India Pvt. Ltd.                                       | Mr. PK Panneer Selvam  | Mr. V Manivannan           |
| 13.   | IA No. 380/2025<br>(For additional docs.) in<br>Comp App (AT) (CH)<br>(Ins) No. 372/2023<br>For Stay<br>IA No. 1136/2023<br>For Exemption<br>IA No. 1137/2023 | T.Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt. Ltd. Vs Anil Kumar Khicha, IRP of Jeffson Universal Logistics Pvt. Ltd. & Anr. | Mr. Pawan Jhabakh      | Mr. NP Vijaykumar- R2      |

| 14. | IA No. 822/2024<br>(For Condone Delay)<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 308/2024                                  | Union Bank of India<br>Vs<br>P. Venkateswara Rao &<br>14 Ors<br><b>WITH</b>             | Mr. VVSN Raju<br>Mr. Roshan Atiq | Mr. Rahul Balaji- R12 |
|-----|---|---|----------------------------------|-----------------------|
| 15. | Comp App (AT) (CH)<br>(Ins) No. 349/2024<br>For Stay<br>IA No. 956/2024   | P Venkateswara Rao & 4 Ors. Vs The Liquidator, Kanakadhara Ventures Pvt. Ltd. & 10 Ors. | Mr. Vikram Hegde                 |                       |
| 16. | IA No. 1291/2024<br>(For Condone Delay)<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 471/2024<br>For Stay<br>IA No. 1290/2024 | Davidroots LLP<br>Vs<br>Phoenix ARC Pvt. Ltd.<br>& 4 Ors.                               | Mr. Vinay Mathew<br>Joseph       | Ms. Abitha Banu- R1   |

### For Hearing (Part Heard)

| S.No. | Case No.           | Name of the Parties  | <b>Counsel for Appellants</b> | Counsel for          |
|-------|--------------------|----------------------|-------------------------------|----------------------|
|       |                    |                      |                               | Respondents          |
| 17.   | Comp App (AT) (CH) | V. Jaisankar         | Mr. Aditya                    | Mr.AG Sathyanarayana |
|       | (Ins) No. 459/2024 | Vs                   | Sarangarajan                  | -R1                  |
|       | For Stay           | Mahalingam Suresh    |                               |                      |
|       | IA No. 1257/2024   | Kumar, Liquidator of |                               |                      |
|       |                    | Ganga Foundations    |                               |                      |
|       |                    | Pvt. Ltd. & 2 Ors.   |                               |                      |
|       |                    |                      |                               |                      |

## For Admission (After Notice)

| S.No. | Case No.   | Name of the Parties   | Counsel for Appellants         | Counsel for<br>Respondents |
|-------|--|---|--------------------------------|----------------------------|
| 18.   | Comp App (AT) (CH)<br>(Ins) No. 151/2024<br>For Stay<br>IA No. 402/2024<br>For Exemption<br>IA No. 401/2024        | Swan LNG Pvt. Ltd.<br>Vs<br>Krishna Komaravolu,<br>RP of Mantovani Di<br>Dharti Pvt. Ltd. & 4<br>Ors.   | Mr. Kumar Anurag<br>Singh      | Mr. P Ramesh Babu          |
| 19.   | Comp App (AT) (CH)<br>(Ins) No. 215/2024<br>For Stay<br>IA No. 575/2024<br>For Additional docs.<br>IA No. 759/2024 | Syama Shinu<br>Vs<br>The South Indian Bank<br>Ltd. & Anr  | Mr. Veerabathran<br>Prasanth M | Mr. Akhil Suresh- R2       |
| 20.   | Comp App (AT) (CH)<br>(Ins) No. 375/2024<br>For Stay<br>IA No. 1025/2024   | Dr. Goli Nagasaina Rao<br>Suspended Director of<br>Mangalagiri Textile<br>Mills Pvt. Ltd.<br>Vs<br>Mangalagiri Textile<br>Mills Pvt. Ltd.<br>Represented by Its IRP,<br>Immaneni Eswara Rao<br>& Anr. | Mr. Arvind Rajagopal           | Mr. Prabha Prasad R1       |

| 21. | Comp App (AT) (CH) (Ins) No. 443/2024 To dispense with IA No. 1214/2024 For Direction IA No. 1213,1215/2024 & 396/2025 For Stay IA No. 1216/2024 To Adv. Hg. IA No. 395/2025 | A. Maheshwaran Ex<br>Managing Director,<br>Shree Vaishnodevi Mills<br>Pvt. Ltd.<br>Vs<br>CA Mahalingam Suresh<br>Kumar & 2 Ors. | Mr. Anirudh A Sriram           | Mr.AG Sathyanarayana<br>R1       |
|-----|--|---|--------------------------------|----------------------------------|
| 22. | Comp App (AT) (CH)<br>(Ins) No. 444/2024<br>For Exemption<br>IA No. 1218/2024<br>For Direction<br>IA No. 1219/2024   | A. Maheshwaran ExManaging Director, Shree Vaishnodevi Mills Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & Anr.                      | Mr. Anirudh A Sriram           | Mr.AG Sathyanarayana             |
| 23. | Comp App (AT) (CH) No. 06/2025<br>For Stay<br>IA No. 68/2025   | New Tirupur Area Development Corporation Ltd. Vs Aidqua Holdings (Mauritius) Inc. & Anr.  | Ms. Priyadarshini<br>Natarajan | Mr. Dwarakesh<br>Prabhakaran- R1 |
| 24. | Comp App (AT) (CH) No. 07/2025 For Stay IA No. 88/2025 For Direction IA No. 89/2025  | Rekha Prabhahar<br>Vs<br>ELV Supply Chain<br>Solutions & Services<br>Pvt. Ltd. & 2 Ors  | Mr. PS Suman                   | Ms. Durga Bhatt- R2              |
| 25. | Comp App (AT) (CH) No. 09/2025   | Sridhar Somashekar Director & Shareholder of Vinyas Constructions Pvt. Ltd. & Anr. Vs Vinyas Construction Pvt Ltd & 3 Ors.      | Ms. Alpa Jain, PCS             |                                  |

## For Hearing

| S.No. | Case No.  | Name of the Parties   | <b>Counsel for Appellants</b> | Counsel for<br>Respondents                   |
|-------|---|---|-------------------------------|--|
| 26.   | TA (AT) No. 85/2021<br>(CA (AT) No. 173/2019<br>For Stay<br>IA No. 2070/2019) | Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors. WITH   | Mr. AM Ilango                 | Ms. Fereshte Sethna R1<br>R2                 |
| 27.   | TA (AT) No. 86/2021<br>(CA (AT) No. 174/2019<br>For Stay<br>IA No. 2073/2019) | Ramgad Minerals &<br>Mining Ltd<br>Vs<br>I.G Kashinath & 4 Ors.   | Mr. AM Ilango                 | Ms. Fereshte Sethna R1<br>R2                 |
| 28.   | Comp App (AT) (CH) (Ins) No. 154/2021   | Dolfee Correya & Anr.<br>Vs<br>Bijoy Prabhakaran<br>Pulipra, RP of PVS<br>Memorial Hospital Pvt.<br>Ltd. & Anr. | Mr. Srikant Mohan             | Mr. Bijoy P Pulipra R1<br>Mr. Pradeep Joy R2 |

| 29. | Comp App (AT) (CH)<br>(Ins) No. 382/2022<br>To Dispense with<br>IA No. 898/2022  | Decan Mining<br>Syndicate Pvt. Ltd.<br>Vs<br>Shivadutt Bannanje &<br>Anr.   | Mr. Aravind AS             | Mr. Anant Merathia R1<br>Mr. Thriyambak J<br>Kannan- R2    |
|-----|--|---|----------------------------|--|
| 30. | Comp App (AT) (CH)<br>(Ins) No.13/2022<br>For Exemption<br>IA No. 28/2022  | Yogesh Sethi<br>Vs<br>Aambis Food Products<br>Pvt. Ltd  | Mr. Yogesh Kumar<br>Jagia  | Mr. AK Balaji  |
| 31. | Comp App (AT) (CH) (Ins) No. 51/2022   | J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt. Ltd                          | Mr. Sam Jayaraj<br>Houston | Mr. John Wesly<br>Mr. Thomas T Jacob                       |
| 32. | Comp App (AT) (CH) No. 61/2022<br>For Stay<br>IA No. 690/2022  | Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 3 Ors. WITH  | Mr. M Sameer Hussain       | Mr. TVS Kumar R1   |
| 33. | Comp App (AT) (CH) No. 64/2022<br>For Stay<br>IA No 692 & 693/2022   | Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & Anr. WITH  | Mr. M Sameer Hussain       | Mr. TVS Kumar R1   |
| 34. | Comp App (AT) (CH) No.<br>109/2022<br>For Stay<br>IA No.956/2022   | Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 2 Ors. WITH  | Mr. M Sameer Hussain       | Mr. TVS Kumar R1   |
| 35. | Comp App (AT) (CH) No. 73/2023   | Rajeev Satpal<br>Lakhanpal<br>Vs<br>Taashee Linux Services<br>Pvt. Ltd.   | Mr. M Sameer Hussain       | Mr. TVS Kumar  |
| 36. | Comp App (AT) (CH) (Ins) No. 280/2022  | Itakem Finichem Pvt.<br>Ltd.<br>Vs<br>Iconium Leather Works<br>Pvt. Ltd.  | Mr. Pawan Jhabakh          |  |
| 37. | Comp App (AT) (CH) (Ins) No. 285/2022  | IDBI Trusteeship<br>Services Limited<br>Vs<br>Ozone Urbana Infra<br>Developers Pvt. Ltd.                                    | Mr. Edward James           | Mr. Perikal K Arjun  |
| 38. | Comp App (AT) (CH)<br>(Ins) No. 220/2024<br>For Exemption<br>IA No.588/2024<br>For Stay<br>IA No.589, 974,<br>1047/2024<br>To Vacate Stay<br>IA No. 436/2025 | Abhijit Bhattacharjee,<br>Suspended Director of<br>the Corporate Debtor<br>Lumiford Pvt. Ltd.<br>Vs<br>COSR Ventures & Anr. | Ms. Priyanka Das           | Mr. Surya Teja Nalla R1<br>Ms. Mumaneni Vazra<br>Laxmi- R2 |

#### 02.00 PM

# In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

#### For Hearing

| S.No. | Case No.  | Name of the Parties   | Counsel for Appellants                        | Counsel for<br>Respondents |
|-------|---|---|---|----------------------------|
| 1.    | Contempt Case (AT) No. 5/2023 in CA (AT) (CH) (Ins) No. 302/2021  | Venkata Sivakumar V,<br>Erstwhile Liquidator of<br>The Jeypore Sugar Co.<br>Ltd<br>Vs<br>Rajesh Kumar<br>General Manager-IBBI<br>& 3 Ors. | Mr. V Venkata<br>Sivakumar<br>Party-in-person | Mr. SR Sundar- R1-R3       |
| 2.    | Comp App (AT) (CH)<br>(Ins) No. 120/2025<br>For Exemption<br>IA No. 329/2025<br>For Stay<br>IA No. 330/2025<br>For Additional docs.<br>IA No. 381 & 406/2025<br>To implead<br>IA No. 405/2025 | Byju Raveendran Suspended Director and Promoter of Think and Learn Pvt. Ltd. Vs Aditya Birla Finance Ltd. & 3 Ors                         | Mr. V Shyamohan                               | Ms. Pooja Mahajan- R2      |

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: <a href="https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf">https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf</a>
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on **e-mail ID**: <u>vcnclatchennai5@gmail.com</u>

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Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in